

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 132
436/241-242/PB/2018

IN THE MATTER OF:

Manish J. Shah & Ors.

... Petitioners/Applicant

Vs

Salora International Ltd. & Ors.

... Respondents

SECTION: Under Section 241-242

Order delivered on 28.05.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:

Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr. Abhishek Aggarwal, Adv.

For the respondent:

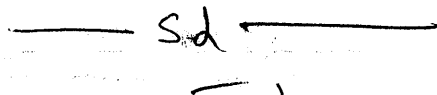
Mr. Jayant K. Mehta, Mr. A.T Patra, Mr. Aditya Ghadge, Adv.

ORDER

Learned counsel for the applicant states that the order dated 11.04.2019 is complied with.

Pleadings are complete.

List for final hearing on 22.08.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)